

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 8.2.05

Registration No. 900917/05

..... Applicant(s)

VERSUS

..... Respondent(s)

A copy of the ORDER dated 22.1.2005 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

2.2.2005

Shri B.P.Rao for the applicant.

Shri M.N.Banerji for respondents.

This CCP has been filed for non-compliance of the order passed in OA 517/2004.

The learned counsel for the respondents submits that the order of the Tribunal has been complied with and it is accepted by the learned counsel for the applicant. Hence this CCP is dismissed and notices are discharged.

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P.Singh)
Vice Chairman



B.P.Rao
M.N.Banerji
P.D.

Issued
on 8.2.05
B.

सत्य प्रतिलिपि
D.P. Singh
DY. REGISTRAR
केन्द्रीय नियन्त्रित नियन्त्रण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बैच, जबलपुर
JABALPUR BENCH, JABALPUR